

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB:	HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – TSJA, SECUNDERABAD - Nomination of two Master Trainers to conduct ECT_9_2022 'Refresh programme' for District System Administrators training on 17.09.2022 (Saturday) at District Head Quarters from 2.00pm to 5.00pm through Virtual Mode from Telangana State Judicial Academy, Secunderabad – Relief Arrangements – ORDERS – ISSUED.	
READ:	1.	Letter in Roc.No.305/2022/TSJA-Sec'bad, dated 12.09.2022 from the Director, Telangana State Judicial Academy, Secunderabad addressed to the Registrar (IT-cum-Central Project Co-ordinator), High Court for the State of Telangana.
	2.	High Court's proceedings in Order Roc.No.655/SO/2022, dated 16.09.2022.

ORDER ROC.NO.3752/2022-B.SPL., DATED:16.09.2022

In view of nomination of two Master Trainers, mentioned in Column No.2, vide High Court's proceedings 2nd read above, to conduct ECT_9_2022 'Refresher programme' for District System Administrators at District Head Quarters on 17.09.2022 (Saturday) from 2.00pm to 5.00pm through Virtual Mode from Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI G.VENU, XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.
2.	SMT. G.RADHIKA, V Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.	VIII Additional Chief Metropolitan Magistrate, Hyderabad.

The URL Link and Meeting ID to join Refresher Programme:

URL Link: <https://hcts.webex.com/meet/tsja.secbad>

Meeting ID: **1261117830**

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said training programme.

In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District and Sessions Judge / Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

**** The Nominated officers are directed to report at Academy at 1:30pm on 17.09.2022.**

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad.
7. The V Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.
8. The XV Additional Judge, City Civil Court-cum-XIX Additional Chief Metropolitan Magistrate, Secunderabad.
9. The VIII Additional Chief Metropolitan Magistrate, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.

11. THE SECTION OFFICERS :

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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